

| 1 | 2 | 3 |
|----|-------------------|------|
| 8 | Orissa | 40.7 |
| 9 | Rajasthan | 39.9 |
| 10 | Haryana | 39.6 |
| 11 | Tripura | 39.6 |
| 12 | West Bengal | 38.7 |
| 13 | Uttarakhand | 38.0 |
| 14 | Maharashtra | 37.0 |
| 15 | Karnataka | 37.6 |
| 16 | Himachal Pradesh | 36.5 |
| 17 | Assam | 36.4 |
| 18 | Andhra Pradesh | 32.5 |
| 19 | Arunachal Pradesh | 32.5 |
| 20 | Tamil Nadu | 29.8 |
| 21 | Delhi | 26.1 |
| 22 | J&K | 25.6 |
| 23 | Nagaland | 25.2 |
| 24 | Goa | 25.0 |
| 25 | Punjab | 24.9 |
| 26 | Kerala | 22.9 |
| 27 | Manipur | 22.1 |
| 28 | Mizoram | 19.9 |
| 29 | Sikkim | 19.7 |

Strengthening of women related laws

1968. SHRIMATI SHOBHANA BHARTIA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether the Central Government proposes to strengthen the woman related laws and their investigation;

(b) if so, the details thereof;

(c) whether adequate amendments would be made in the National Commission for Woman Act, 1990;

(d) if so, the details thereof; and

(e) the manner in which the Central Government will ensure implementation of NCW provisions effectively in the States and Union Territories?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) to (d) National Commission for Women (NCW) suggested amendments to Dowry Prohibition Act, 1961, Indecent Representation of Women (Prohibition) Act, 1986 & National Commission for Women Act, 1990 to strengthen them which are under consideration of the Government.

(e) NCW is vested with adequate powers under NCW Act, 1990 to carry out its mandate.

Gender budgeting

1969. SHRI BHAGAT SINGH KOSHYARI: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether Government has any renewed plans for the gender budgeting in the coming fiscal year; and

(b) the details of progress in process of gender budgeting during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) and (b) The Government continued its efforts to institutionalise the process of Gender Budgeting through its current activities, both at the Centre and State, with the objective of building a gender perspective in the planning and budgetary process.

The Government has made considerable progress in the field of Gender Budgeting, 56 Ministries/Departments have set up Gender Budgeting Cells; budgetary allocation as reflected in the Gender Budget Statement has increased from 4.58% in 2007-08 to 5.57% in 2009-10; trainings have been organized for different stakeholders both at the Centre and State Level for strengthening of the Gender Budgeting exercise; and a Gender Budgeting Handbook and a Training Manual has been prepared for central Government Ministries and Departments.

Advertisement containing Pakistani army officer

1970. SHRI JAI PRAKASH NARAYAN SINGH: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Ministry has flouted advertisement policy in an advertisement featuring a former Air Chief of Pakistan;

(b) if so, the details of defying directives from Cabinet Secretariat and violation of advertisement policy of Directorate of Audio Visual Publicity (DAVP);